

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 222
(IB)-418(ND)18

IN THE MATTER OF:

M/s. Alloys & Metals (INDIA)

...

Applicant/Petitioner

Versus

M/s. Hindustan Paper Corporation Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.12.2020

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 22.12.2020.


(T.S. SINGH)
COURT OFFICER